

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 1st Sept., 2016.

No.HC.XV.09/2016/ 190 /RV. Shri Utpal Das, Judicial Magistrate, 1st Class (under suspension), Golaghat, who was placed under suspension, vide High Court Notification No. HC.XV.09/2016/114/RV, dated 10.06.2016, is allowed to draw subsistence allowance under the provisions of Rule 53 (1)(ii)(a) and Rule 53(1)(ii)(a)(i) of the Fundamental Rules and the Subsidiary Rules, with effect from 10.06.2016.


By order,

Sd/- M.A.Ali

REGISTRAR (VIGILANCE)

Memo No. HC.XV.09/2016/ 190-A /RV., Dated 1st Sept., 2016.
Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action with reference to High Court Memo No. HC.XV.09/2016/114-A /RV., Dated 10.06.2016.
3. The District and Sessions Judge, Golaghat, Pin.785621/Dhubri, Pin.-783301, for information.
4. The Chief Judicial Magistrate, Golaghat, Pin.785621, for information.
5. Shri Utpal Das, Judicial Magistrate, 1st Class,(under suspension) Golaghat, **Present Address:-**C/O Sankar Trade, Near HDFC Bank, Sualkuchi Kalitapara, P.O.- Sualkuchi, Dist.- Kamrup (R), Assam, Pin. 781103 with reference to his letter dated 30.08.2016..
6. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Golaghat, Pin-785621/ Dhubri, Pin-783301, for information and necessary action.
9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.


REGISTRAR (VIGILANCE)
27/09/2016